

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5377-5378/2005

(From the judgement and order dated 27/12/2004 in WP No. 20350/2004 & WP No. 21558/2004 of the

HIGH COURT OF A.P AT HYDERABAD)

M. SURENDER REDDY

Petitioner(s)

VERSUS

GOVT. OF A.P. AND ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment, permission to submit additional document(s) and prayer for interim relief and office report )

WITH Special Leave Petition Nos.5380-5382/2005 & 5384-5386/2005

(With prayer for interim relief and office report)

Date: 31/03/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s) Mr. Mukul Rohtagi, Sr.Adv. (in SLP 5377-78/05)

Mr. U.U. Lalit, Sr.Adv. (in SLP 5380-82/05)

Mr. Venkateswara Rao Anumolu,Adv.

Mr. B. Sridhar, Adv.

For Respondent(s) Mr. G. Ramakrishna Prasad,Adv.

Mr. Mohd. Wasay Khan, Adv.

Dr. K.P.Kyalasanath, Adv.

Mr. Suyodhan Byrapaneni, Adv.

Mr. Venkat Subramaniam, Adv.

Mr. Goodwill Indeevar, Adv.

Mr. H.S. Gururaja Rao, Sr.Adv.

Mrs. D. Bharathi Reddy, Adv.

Mr. P. Vinay Kumar, Adv.

Ms. Sneha Bhaskaran, Adv.

Mr. Naveen R. Nath, Adv.

Mr. S.Dasratha, Adv.

Ms. Lalit Mohini Bhat, Adv.

Mr. L.N. Rao, Sr.Adv.

Mr. R. Santhan Krishnan, Adv.

Mrs.K. Radha Rani, Adv.

Mr. Praveen K. Pandey, Adv.

Mr. P. Vijay Kumar, Adv.

Mr. D. Mahesh Babu, Adv.

...2/-

-2-

UPON hearing counsel the Court made the following

O R D E R

It is stated by Mr.Mukul Rohtagi, learned senior counsel, that Respondent

No.4 in S.L.P.(C) Nos.5377, 5381, 5386 of 2005, Respondent No.3 in S.L.P.(C) Nos.5380,

5384 of 2005 and Respondent No.2 in S.L.P.(C) No.5382/2005 is one person and he has

refused to accept the service. An affidavit to that effect has been filed. We deem the said

respondent to have been served. The case is thus complete insofar as service is

concerned.

Adjourned for hearing.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Court Master